

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Video Conference)**

PRESENT: SHRI BHASKARA PANTULA MOHAN – HON'BLE ACTING PRESIDENT

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 03.7.2021 AT 12:00 PM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) NO. 82/7/AMR/2020
NAME OF THE COMPANY	Visakha Prime Properties Constructions Ltd
NAME OF THE PETITIONER(S)	ASREC(India) Ltd
NAME OF THE RESPONDENT(S)	Visakha Prime Properties Constructions Ltd
UNDER SECTION	7 OF IBC

Counsel for Petitioner(s):

<small>Ries</small>			
Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

<small>Ries</small>			
Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Mr. P. V. Markandeyulu, Advocate for the Financial Creditor and Mr. A Raghu Ram, Advocate for the Corporate Debtor are present.

Heard both the parties. The CP (IB) No.82/7/AMR/2020 is reserved for orders.

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**(BHASKARA PANTULA MOHAN)
ACTG. PRESIDENT**